NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA (CAA) NO. 13/Chd/Hry./2017

In the matter of:

Sections 230 & 232 of the Companies Act, 2013.

In the matter of:

Premier Plasmotec Private Limited.

.... Applicant/Transferor Co.

And

Evershine Plasmotec Private Limited. Applicant Transferee Co.

Present: -Mr. Ajay Garg, Advocate and Mr. Mahesh Sharma, Advocate for application-companies.

Learned counsel for the applicant-companies seeks to go through the record to clarify how the various affidavits filed on record do not bear the name(s) of the deponents and whether proper resolutions are attached in case of companies and as to whether some of the creditors are proprietors of the business concerns or partners.

List the matter on 30.08.2017.

(Justice R.P. Nagrath) Member (Judicial)

Sdl

xígust 03, 2017